

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:15773-JK (LD) of 2023

DATED:- 22- 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/32/2023

Dated:- 22- 11 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.15773-JK(LD) of 2023 dated 22.11.2023

Jammu

S.No.	Filing Year	Case Type	Title of the case	OIC	Designation
1.	2023	WP (C) 2400/2023	Manish Guptavs. UT of J&K and others.	Sh. Bal Krishan JKAS	Dy. Commissioner, State Taxes (Recovery) Jammu
2.	2023	WP(C) /2023	V.R. Power Equipments Pvt. Ltd. vs. UT of J&K & Ors	Ms. Ruchi Gupta,	STO Circle "L" Jammu
3.	2021	WP (C) 951/2021	M/s Jyoti Labs Ltd. vs. U.O.I & Ors	Sh. Sunil Angral	S.T.O Circle "I" Jammu

Kashmir

S.No.	Filing Year	Case Type	Title of the case	OIC	Designation
1.	2023	WP (C) No.2408/2 023	M/s King Agency, vs. Commr. State Taxes Department & others.	Sh. Ajaz Wani	S.T.O Circle "O" Srinagar
2.	2023	WP (C) No. 2268/2023	Mukhtar Ahmad Lone vs. UT of J&K & others.	Sh. Abdul Rouf Shah	S.T.O Circle "K" Srinagar
3.	2017	OWP No. 1146/2017	M/s Prince Studio and another vs. State of J&K & others.	Sh. Parvaiz Ahmad Ganie	S.T.O Circle "Kupwara" Kashmir
4.	2022	RP No. 98/2022 in OWP No. 177/2012	M/s Alson Motors vs. UT of J&K and others.	Sh. Parvaiz Ahmad Shah	S.T.O Circle "F" Srinagar

Central Administrative Tribunal, Jammu Bench,

1.	2023	OA No. 1241/2023	Jagmeet Singh & others vs. UT of J&K & others.	Ms. Namrita Dogra, JKAS	Addl. Commissioner State Taxes (Adm&Enf) Jammu
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